

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL****Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-174/NCLAT/CHN BEN/2026

Dated: 21st Sept 2026**NOTICE**

Please take notice that the following matters of Chennai Bench, which were earlier adjourned to 04.11.2026, is advanced to be listed on **23.09.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms.Hema Srinivasan R3
2.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms.Hema Srinivasan R2
3.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms.Hema Srinivasan R2 Mr.Vishnu Mohan R3 R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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